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25.10.99 Hon. Mr. S. K. T. Naqvi, J.M.

Sri Sanjiv Sharma foray to
Sri G. Saran learned Counsel
for the applicant. To remain on board
put up tomorrow.

Sr.

J.M.

lv/

DA. 1491/93

26/10/99

Hon. Mr. S. K. T. Naqvi, J.M.

Sri G. Saran, learned counsel for
the applicant has sought adjournment
on the ground of illness. Sri C. S. Singh
learned counsel for the respondents
mentions that no cost has been paid
in compliance with the conditional order
dated 20.1.99 and thereby the matter
remains where it was prior to that order
dated 20.1.99.

Sr.
J.M.

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